

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Sureshchand Bharwal Sutaliya
V/s.
Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Mr. Ashwin Matthew alw Ms. Neha Lakshman ilb Mansukhlal Hizalal and <u>ORDER</u>	Advocates for Applicant.	

CP No.1463/ I&BP/NCLT/MB/MAH/2017

The Corporate Debtor side is not present. Since the Petitioner Counsel has intimated this date of hearing by telephone only the petitioner Counsel is hereby directed to communicate next date of hearing to the Corporate Debtor by intimating it through Registered Post and file proof of services on next date of hearing.

List this matter on 3.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)